MR. CHAIRMAN: Do you want to make a comment on the Chair? ... (Interruptions)...

SHRI DEREK O'BRIEN: I am not going to make a comment on the Chairman. ... (Interruptions)...

MR. CHAIRMAN: This will not go on record. ...(Interruptions)... This is not fair. ...(Interruptions)... The House is adjourned to meet at 12 o'clock.

The House then adjourned at fourteen minutes past eleven of the clock.

The House reassembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair

## ORAL ANSWERS TO QUESTIONS

## Power generation from solar and hydel power

\*316. SHRI RONALD SAPA TLAU: Will the Minister of POWER be pleased to state:

- (a) the current total capacity of power generation from solar power and hydel power generating units, State-wise;
- (b) the existing norms enforced by Government on the States interested in bringing investors from India and foreign countries, particularly in buying back the power generated; and
- (c) the Government's stand on setting up of hydel power projects in the country in reference to the climate change, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) A Statement is laid on the Table of the House.

## Statement

(a) The State-wise details of the total installed capacity of power generation from solar power and hydel power is given at Annexure (See below).

- (b) Government has taken following measures to promote generation thus bringing the investors from India and foreign Countries:
  - (i) Generation of Electricity is delicensed activity under Electricity Act, 2003. Thus developer can establish generating station based on their commercial principles.
  - (ii) Tariff policy issued in January, 2016 allows that the power should be procured competitively by Distribution licensees.
  - (iii) Guidelines for procurement of solar and wind power through tariff based competitive bidding process have been issued;
  - (iv) Declared Renewable Purchase Obligations (RPO) up to 2021-22;
  - (v) Notified National Offshore Wind Energy Policy;
  - (vi) Notified policy for Re-powering of Wind Power Projects;
  - (vii) Notified standards for deployment of solar photovoltaic systems/devices;
  - (viii) The waiver of Inter State Transmission System charges and losses for interstate sale of solar and wind power for projects commissioned by March 2022 has been given.
- (c) The Government has an unwavering commitment to mitigate Climate Change by promoting Clean and Green Hydropower. Towards this, the government has approved the following measures to promote hydropower:—
  - Declaring Large Hydro Power (LHPs) (> 25 MW projects) as Renewable Energy source;
  - Hydro Purchase Obligation (HPO) as a separate entity within Non-solar Renewable Purchase Obligation (RPO);
  - 3. Tariff rationalization measures for bringing down hydro power tariff,
  - 4. Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs);
  - 5. Budgetary Support to Cost of Enabling Infrastructure, i.e. roads/bridges etc.

Annexure

State-wise installed Capacity of Power generated from Solar and Hydro

As on 31.05.2019

Sl. No. State		Installed Capacity of Power Generation (MW)	
		Solar Power	Hydro Power
1	2	3	4
1.	Himachal Pradesh	24.02	9809.02
2.	Jammu and Kashmir	15.12	3449.00
3.	Punjab	905.62	1096.30
4.	Haryana	232.16	0.00
5.	Rajasthan	3551.00	411.00
6.	Uttarakhand	309.84	3756.35
7.	Uttar Pradesh	1045.10	501.60
8.	Chhattisgarh	231.35	120.00
9.	Chandigarh	34.71	0.00
10.	Dadar and Nagar Haveli	5.46	0.00
11.	Daman and Diu	15.41	0.00
12.	Delhi	132.15	0.00
13.	Gujarat	2564.14	1990.00
14.	Goa	4.78	0.00
15.	Madhya Pradesh	1992.25	2235.00
16.	Maharashtra	1639.15	3047.00
17.	Andhra Pradesh	3290.76	1610.00
18.	Karnataka	6134.91	3644.20

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1	2	3	4	
19.	Kerala	140.33	1856.50	
20.	Tamil Nadu	2812.05	2178,20	
21.	Telangana	3598.80	2405.60	
22.	Tripura	9.41	0.00	
23.	Jharkhand	36.47	210.00	
24.	Bihar	144.95	0.00	
25.	Odisha	396.89	2142.25	
26.	Sikkim	0.01	2169.00	
27.	West Bengal	89.43	1341.20	
28.	Arunachal Pradesh	5.39	515.00	
29.	Assam	26.87	350.00	
30.	Nagaland	1.00	75.00	
31.	Manipur	3.47	105.00	
32.	Meghalaya	0.12	322.00	
33.	Mizoram	0.51	60,00	
34.	Andaman and Nicobar Islan	ds 11.73	0.00	
35.	Lakshadweep	0.75	0.00	
36.	Puducherry	3.14	0.00	
*	Total	29409.25	45399.22	

MR. DEPUTY CHAIRMAN: Question No. 316. Shri Ronald Sapa Tlau. ...(Interruptions)... Shri Ronald Sapa Tlau; not present. Now, the supplementaries. ...(Interruptions)... Shri Manish Gupta. ... (Interruptions)... Shri Manish Gupta; you put your supplementary. ... (Interruptions)... Shri Manish Gupta.

श्री आनन्द शर्मा : उपसभापति महोदय, आप पहले हमारी बात सून लीजिए।...(व्यवधान)...

अल्पसंख्यक कार्य मंत्री (श्री मुख्तार अब्बास नक़वी) : ऑनरेबल चेयरमैन साहब ने इस मुद्दे पर बिल्कुल स्पष्ट तरीके से कहा है कि यह नेशनल इंटरेस्ट से जुड़ा हुआ मुद्दा है। ...(ब्यवधान)...

श्री आनन्द शर्मा : आप पहले हमारी बात सुन लीजिए।...(व्यवधान)... उपसभापति महोदय, एक मिनट हमारी बात सुन लीजिए।...(व्यवधान)...

श्री मुख्तार अब्बास नकवी: सर, hon. External Affairs Minister ने इस संबंध में बहुत स्पष्ट तरीके से, बहुत साफ तरीके से बयान दे दिया है।...(व्यवधान)... इस तरह की जो बात हो रही है, वह निश्चित तौर पर अहंकार है और खास तौर से राष्ट्रीय सुरक्षा से जुड़े हुए महत्वपूर्ण मुद्दे पर गैर-जिम्मेदाराना व्यवहार है।...(व्यवधान)... इन्हें अपने देश पर, अपने देश की सरकार पर और देश की जनता द्वारा चुने गए प्रधान मंत्री पर विश्वास नहीं है।...(व्यवधान)... और जो बातें हैं, उन पर विश्वास करके ये बातें कर रहे हैं।...(व्यवधान)... प्रधान मंत्री बयान दें, प्रधान मंत्री जी सदन में आएं, इसको वे तय नहीं करेंगे।...(व्यवधान)... अगर कोई भी मंत्री बयान देता है,...(व्यवधान)... यह collective responsibility है और उसके आधार पर जो बयान दिया गया है, वह सही है।...(व्यवधान)...

श्री उपसभापित : मैं कहना चाहूंगा कि हम लोग इस पर चर्चा कर चुके हैं।...(व्यवधान)... यह प्रश्न काल है और इस पर हम आगे बढ़ते हैं।...(व्यवधान)... सभी माननीय सदस्य अपनी-अपनी जगह पर बैठ जाइए।...(व्यवधान)... प्रश्न संख्या 316...(व्यवधान)...

श्री मुख्तार अब्बास नकवी : प्रधान मंत्री जी को जनता ने चुना है।...(व्यवधान)... वे आपकी मेहरबानी से नहीं बने हैं।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Question No. 316; Dr. T. Subbarami Reddy. ... (Interruptions).... Dr. T. Subbarami Reddy; you put your supplementary. ... (Interruptions)... प्रश्न संख्या 317. श्री कामाख्या प्रसाद तासा।...(व्यवधान)...

## Electricity at low price to NER

\*317. SHRI KAMAKHYA PRASAD TASA: Will the Minister of POWER be pleased to state:

- (a) whether Government proposes to establish more power generating systems for providing electricity at reasonably low price in North Eastern Region (NER);
  - (b) if so, the details thereof and the action taken thereon;